


	प्रेस प्रकाशनी PRESS RELEASE
<p>संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001</p> <p>DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279</p>	 <p>भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA</p> <p>वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल email: helpdoc@rbi.org.in</p>

May 23, 2008

**Reserve Bank Cancels Certificate of Registration of
M/s. Murudeshwar Finance & Leasing Ltd.
(Formerly Murudeshwar Finance & Leasing Private Limited)**

The Reserve Bank of India has on April 11, 2008 cancelled the certificate of registration granted to M/s. Murudeshwar Finance & Leasing Ltd. (formerly Murudeshwar Finance & Leasing Pvt. Ltd.) having its registered office at Murudeshwar Bhavan, Gokul Road, Hubli-580030 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s. Murudeshwar Finance & Leasing Ltd., cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

Press Release :2007-2008/1498